

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.41 OF 2004

New Delhi, this the 9th day of January, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI S.K. NAIK, ADMINISTRATIVE MEMBER

Shri Pappu Ram
Sector-9,
Sabji Market,
R.K. Puram,
New Delhi.

....Applicant

(By Advocate : Shri C. Hari Shanker &
Shri Harpreet Singh)

Versus

1. Union of India
Through The Secretary,
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi-110001.

2. Directorate General of Inspection (Customs &
Central Excise)
Through The Director General,
'D' Block, I.P. Bhawan,
I.P. Estate,
New Delhi-110002.Respondents

ORDER (ORAL)

JUSTICE V.S. AGGARWAL:-

At the request of learned counsel for the
applicant, the petition is dismissed as withdrawn.

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decide*
(S.K. NAIK)
ADMINISTRATIVE MEMBER

V.S. Aggarwal
(V.S. AGGARWAL)
CHAIRMAN

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